

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4217
ANSWERED ON:18.12.2014
DEMAND FOR PROBE BY AN SIT
Patole Shri Nanabhau Falgunrao

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received any representation from public representatives seeking probe by Special Investigation Team (SIT) into the alleged financial irregularities in procurement of aircraft and other items undertaken by the Ministry of Civil Aviation during 2004- 2012;
- (b) if so, the action taken thereon by the Government; and
- (c) the time by which an SIT probe is likely to be initiated in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI.D.V.SADANANDA GOWDA)

(a)to(c) The information is being collected and will be laid on the Table of the House.